## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Dated: 21.11.2019 NOTICE** 

Take notice that the following matters listed on 22.11.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition App.	Hyundai Motor India Ltd.	Amitabh Kumar	Neha Mishra
	(AT) No. 79 of 2018	Vs.		
		Competition Commission of		
		India & Anr.		
2.	Competition App.	Matrimony.com Ltd.	Naval Chopra	Neha Mishra (R-CCI)
	(AT) No. 17 of 2018	Vs.		
		CCI &Ors.		
		With		
3.	Competition App.	Google LLC. &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI)
	(AT) No. 18 of 2018	Vs.		Rajsekhar Rao (R-2)
		CCI &Ors.		

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